## GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:2407 ANSWERED ON:16.08.2011 NATIONAL CULTURE FUND Ananth Kumar Shri ;Singh Shri Vijay Bahadur

## Will the Minister of CULTURE be pleased to state:

- (a) the details of monuments in the country taken up for protection and conservation under the National Culture Fund (NCF) including the year in which they were taken up for the said purpose;
- (b) the details of corporates/organizations which are collaborating with the NCF for maintenance of the said monuments;
- (c) whether there has been any delay in carrying out conservation projects of monuments due to lack of coordination between the Government/ Archaeological Survey of India (ASI) and the sponsoring corporates;
- (d) if so, the details thereof;
- (e) whether the quality of work undertaken in conservation projects sponsored by corporate organizations are not satisfactory.
- (f) if so, the details thereof along with the action taken thereon;
- (g) whether the Union Government has received any proposal from State Governments for the protection of specific monuments; and
- (h) if so, the details thereof and the response of the Government thereto?

## **Answer**

## MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a) & (b): Details are placed at the Annexure-I
- (c) & (d): No Sir, there is no delay in carrying out conservation projects of monuments and sites due to lack of coordination between the Government/ Archaeological Survey of India (ASI) and sponsoring corporates.
- (e) & (f): The quality of work in any conservation project is not dependent on the source of funding. Efforts are always made to ensure that the projects comply with acceptable quality standards.
- (g) & (h): The proposals received by ASI for protection of ancient monuments and archaeological sites for declaration as of national importance under Section 4 of the Ancient Monuments, Archaeological Sites and Remains Act, 1958 is annexed as Annexure-II.